

<b>PENDENCY OF FAMILY COURT CASES IN ORISSA HIGH COURT BI-MONTHLY:- APRIL &amp; MAY, 2024</b>				<b>GRAND TOTAL</b>	
<b>Opening Balance as on 01.04.2024</b>	<b>Cases Instituted during the Months of April &amp; May, 2024</b>	<b>Cases Disposed of during the Months of April &amp; May, 2024</b>	<b>Total Pendency as on 31.05.2024</b>	<b>Total Cases Disposed of during the Months of April &amp; May, 2024 (Family Court + High Court)</b>	<b>Total Pendency as on 31.05.2024 (Family Court + High Court)</b>
3607	290	150	3746	3289	39430

N.B :- The difference between the closing balance and opening balance i.e. increase or decrease in numbers of cases due to disposal, modification and restoration of cases reflected later on.